

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4962

ANSWERED ON:13.08.2014

HOUSING REQUIREMENT IN DELHI

Chandumajra Shri Prem Singh;Devi Smt. Veena;Kothapalli Smt. Geetha

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of housing requirement in Delhi;
- (b) whether the Delhi Development Authority (DDA) is not able to fulfill the said requirement;
- (c) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard;
- (d) whether the DDA proposes to launch housing schemes including for Scheduled Castes and Scheduled Tribes; and
- (e) if so, the details thereof and the flats that are likely to be constructed, location and category-wise?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M.VENKAI AH NAIDU)

(a): As per Master Plan Delhi (MPD-2021), estimated shortage of housing in Delhi is around 24 lacs.

(b)& (c): Yes Madam. Delhi Development Authority (DDA) on its own will not be able to provide for such a large requirement of housing in Delhi. DDA will continue to implement its housing schemes. DDA is instrumental in facilitating housing through schemes of Group Housing and plotted colony development. Recently DDA has announced the Land Pooling policy through which substantial number of dwelling units are likely to be made available.

(d) & (e): DDA intends to launch a housing scheme in the current year wherein around 25,000 flats, majority of which will be in the affordable category of housing, will be made available for public. In terms of the current guide lines, reservation will be made in this scheme for Scheduled Castes.